

2016
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 1059-A

Dated, Calcutta, the 9th March, 2016

From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta

To: 1) All the District Judges of West Bengal
Including Andaman & Nicobar Islands
2) Chief Judge, City Sessions Court, Calcutta,
3) Chief Judge, Presidency Small Causes Court, Calcutta

Sub:- Intimation regarding Notification of the High Court of Kerala for recruitment to the post of Munsif-Magistrate in the Kerala Judicial Service.

Sir,

I am directed to inform you that the High Court of Kerala has issued Notification being No. REC4/10945 dated 18.02.2016 inviting ONLINE applications from the eligible candidates through the website **www.hckrecruitment.nic.in** for recruitment to the post of Munsif-Magistrate in the Kerala Judicial Service and to request you to intimate the officers under your control to submit ONLINE applications, if they desire so, asking them to obtain necessary permission from the Hon'ble Court in the process of applying for the said post on or before 17.03.2016.

Yours faithfully,

Sd/-
Registrar (Judicial Service)

Memo No. 1060-A

Copy forwarded to the Director, West Bengal Judicial Academy, Bijan Bhaban, HA-334, Sector-III, Salt Lake City, Calcutta- 700097 for information with a request to bring the same in the notice of the officers presently undergoing training.

High Court, Civil

By the order of High Court

Dated the 9th March, 2016

Sd/-
First Assistant Registrar